



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 117/16	TP 60/17	For continuation	433(e) / 433(f)	Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUDHIR KUMAR 9880888482	PETITIONER	
2.	Venugopal. M.S. 9448606327	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. At the request of Counsel for Petitioner, list the matter finally on 20/02/2018 and no adjournment will be given.


Member (T)


Member (J)